

ITEM NO.53

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 400/2023

KEHARI SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-01-2023 This petition was called on for hearing today.

For Petitioner(s)

Dr. A.P. Singh, Adv.
Ms. Geeta Chauhan, Adv.
Mr. V.P. Singh, Adv.
Ms. Richa Singh, Adv.
Ms. Pratima Rani, Adv.
Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Ld. Counsel for the petitioner has not filed spare copies
in respect of the sole respondent.

Registry to process the matter for listing before the
Hon'ble Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY
Registrar